

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 21 of 2014 &  
I.A. No. 28 of 2014**

**Dated : 17<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Indian Wind Energy Association & Ors. ....Appellant(s)**

**Versus**

**Gujarat Electricity Reg. Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.2  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.14  
Ms. Suparna Srivasatava for R.2**

**ORDER**

Rejoinder is being filed today after serving copy on the other side.

Post the matter along with Appeal No. 258 of 2013 on **29.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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